

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3125

ANSWERED ON:23.08.2006

DOHA ROUND OF WTO MEET .

Ahir Shri Hansraj Gangaram;Chandrappan Shri C.K.;Paraste Shri Dalpat Singh;Singh Shri Mohan

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) Whether the G-8 member countries have decided to end the impasse on Doha round of the WTO meet;
- (b) If so, whether the G-8 countries agreed on/formulated any action plan to curtail agricultural subsidy being provided by developed countries;
- (c) If so, whether the inclusion of India as a permanent member of G-8 was also reiterated in the summit;
- (d) If so, the time by which a final decision is likely to be taken on all these matters; and
- (e) The main objectives and duties relating to the new doctrine of muscular multilateralism as highlighted in the said summit?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS(SHRI E. AHAMED)

- (a) The G-8 Summit held in St. Petersburg from 15-17 July 2006 urged all parties to commit to the concerted leadership and action needed to reach a successful conclusion of the Doha Round of WTO negotiations by the end of 2006.
- (b) The G-8 countries reiterated their commitment to substantially reduce trade-distorting domestic support and to the parallel elimination of all forms of export subsidies in agriculture by the end of 2013.
- (c) No.
- (d) Does not arise.
- (e) There was no reference to any new doctrine of muscular multilateralism in the outcome documents of the Summit.